

to lay on the Table :

- (1) A statement (Hindi and English versions) regarding introduction of PIN Code for delivery of letters. [Placed in Library. See No. LT-3217/72.]
- (2) (i) A copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 7 of the Indian Telegraph Act, 1885 :—
- (a) The Indian Telegraph (First Amendment) Rules, 1972 published in Notification No. G. S. R. 411 in Gazette of India dated the 1st April, 1972.
- (b) The Indian Telegraph (Third Amendment) Rules, 1972 published in Notification No. G. S. R. 280(E) in Gazette of India dated the 16th May, 1972.
- (c) The Indian Telegraph (Fourth Amendment) Rules, 1972, published in Notification No. G. S. R. 305 (E) in Gazette of India dated the 7th June, 1972.
- (d) The Indian Telegraph (Fifth Amendment) Rules, 1972, published in Notification No. G. S. R. 781 in Gazette of India dated the 24th June, 1972. [Placed in Library. See No. LT-3218/72.]
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the Notification mentioned at (a) above. [Placed in Library. See No. LT-3218/72.]

NOTIFICATION UNDER ALL-INDIA SERVICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—
- (i) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1972, published in Notification No. G. S. R. 301(E) in Gazette of India dated the 29th May, 1972.
- (ii) The Seventh Amendment of 1972 to

the Indian Administrative Service (Pay) Rules, 1954, published in Notification No. G. S. R. 302(E) in Gazette of India dated the 29th May, 1972.

- (iii) The All India Services (Study Leave) Amendment Regulations, 1971, published in Notification No. G. S. R. 666 in Gazette of India dated the 10th June, 1972.
- (iv) The Indian Administrative Service (Probationer's Final Examination) Second Amendment Regulations, 1972 published in Notification No. G. S. R. 667 in Gazette of India dated the 10th June, 1972.
- (v) The Indian Forest Service (Probation) Amendment Rules, 1972, published in Notification No. G. S. R. 695 in Gazette of India dated the 10th June, 1972.

[Placed in Library. See No. LT-3219/72.]

- (2) A copy of the Arms (Amendment) Rules, 1972 (Hindi and English versions) published in Notification No. G. S. R. 590 in Gazette of India dated the 20th May, 1972, under sub-section (3) of section 44 of Arms Act, 1959. [Placed in Library. See No. LT-3220/72.]

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act 1951 :—

- (1) The Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 1972, published in Notification No. G. S. R. 596 in Gazette of India dated the 20th May, 1972.
- (2) The Third Amendment of 1972 to the Indian Police Service (Pay) Rules, 1954, published in Notification No. G. S. R. 597 in Gazette of India dated the 20th May, 1972.

[Placed in Library. See No. LT-3221/72].